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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/BB/17	-	For consideration of settlement.	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
LAG.	S.H. RAGHAVENDRA 9886290803	PETITIONER	
	SRIKANT MOHAN 99010 65024	For the Respondent	
IRP	Medha Kulkarni 9945551326		
	 9820051607		VIJAY K. MAKWANA

**ORDER**

Counsel for petitioner is present. PCS for respondent is also present. He has filed letter of authorisation to appear on behalf of respondent. Ms. Medha IRP is present. The counsel for petitioner and PCs for respondent reported that parties entered into compromise and that they will report settlement to this Tribunal. IRP is directed to collect the information from the respondent counsel that there is no other creditor to the respondent company other than petitioner and file the same in the Tribunal, Before recording compromise list it on 06.10.2017.

  
MEMBER(J)

  
MEMBER(T)